

S.R. is being made without affidavit as the matter relates to JHALSA

Filing No. 8475/2020 Cr. App. (D.B.)

Dori Lal Chauhan  
Versus  
State of Jharkhand

Name of Advocate

Mr. Vikash Kumar

2 Limitation expired on 13/05/2019 and delay 390 days.

Defects:

- (i) Oath Commissioner's certificate is not appearing in petition.
- (ii) Limitation petition may be filed.